NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH - II **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 2:30 PM ON 30.09.2019

> PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL) SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: IBA/925/2019

NAME OF THE PETITIONER(S)

: MATHI AGENCY

NAME OF THE RESPONDENT(S)

: FORTUNE MIX INDIA PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

C. Rampontramanon Thaiyambak J. Kannan ARUSHI N. HECODE

Operational Greditar from.

[IBA/925/2019]

ORDER

On the withdrawal memo filed by the Operational Creditor counsel, this IBA/925/2019 is hereby dismissed as withdrawn.

(S.VIJAYARAGHAVAN) Member (Technical) (B.S.V.PRAKASH KUMAR) Member (Judicial)

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